## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

41

C.P No. 1157/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES:

Rubicon Formulations Pvt.Ltd.

V/s.

MCPL Private LImited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION SIGNATURE

## **ORDER** CP No.1157/ I&BP/NCLT/MB/MAH/2017

None present. The Registry is directed to intimate the date of next hearing to the Petitioner as well as Corporate Debtor.

List this matter on 21.7.2017.

Sd/-V. NALLASENAPATHY

Member (Technical)

Sd/-**B.S.V. PRAKASH KUMAR** Member (Judicial)